RAJYA SABHA

Oral Answers

Thursday, the Uth December, 1967'/the 27,rd Agrahayana, 1889 (Saka)

The House met at eleven of the clock, THE DEPUTY CHAIRMAN in the chair.

ORAL ANSWERS TO QUESTIONS

COMMITTEE ON AMENITIES TO PASSENGERS

- *53s. SHRI S. K. VAISHAMPAYEN: Will the Minister of RAILWAYS be pleased to state
- (a) whether the Committee appointed by Government to go into the question of amenities to passengers, has submitted any report; and
- (b) if so, the recommendations made by the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI PARIMAL GHOSH): (a) and (b) The Railway Catering and Passengers Amenities Committee has not yet submitted its report. The report is likely to be submitted by the end of January,

THE DEPUTY CHAIRMAN: Yes, Mr. Vaishampayen.

श्री राजनारायण: माननीया, हमने एक प्रस्ताव भेजा था आपके पास सारे रूल्स को करने के लिये।

उपसभाध्यक्ष : क्वेचक्त आवर के बाद ।

All consideration after the Question Hour. Yes, Mr. Vaishampayen.

SHRI S. K. VAISHAMPAYEN: May I know from the hon. Railway Minister whether the terms of reference given to this committee include also the examination of amenities like waiting halls, taps, urinals, etc. on railway platforms? If so, will the committee also examine the adequacy of the present norms or yard-sticks for providing these amenities?

SHRI PARIMAL GHOSH: Madam, the terms of reference of this committee are to review the policy and practices in vogue on railways in respect of provision of passenger amenities on railway stations and suggest measures to maximise the benefits to the passengers keeping in view the financial allocations made. All these things 1-78 R S/67

that the hon. Member has mentioned will come under the terms of reference of the committee.

SHRI S. K. VAISHAMPAYEN: I had referred to another aspect also, that the present norms or yard-sticks, according to my experience, are outmoded, are not up-to-date and are also rigid. So will this committee also examine how far these norms or yard-sticks are adequate to meet the needs of the growing traffic in the country?

SHRI PARIMAL GHOSH: That is one of the main reasons why this committee is being formed and they will go into the details of these points.

SHRI DALPAT SINGH : May I say this through you, Madam, that the I Class corridor type of coaches are so small that passengers feel very much congested in them, as if they aie travelling in III Class sleeper coaches and may I know whether this committee will suggest action to improve them? Number one. Number two, in some of the I Class coaches, in the lavatories, the shower baths are so low that a man of average height, that is, 5'8" or 5'-io", cannot stand without his head touching it or be struck by it. I have written a complaint in the complaint book, which has not yet been heard and acted upon. May I know, Madam, whether they would do something to improve them also?

SHRI PARIMAL GHOSH: The purpose of this committee is to go into die details of passenger amenities so far as the railway stations are concerned. This committee is particularly not going into that, aspect.

SHRI D. THENGARI: How many Members of Parliament aie there on this committee and whether representatives of passegners' associations are also included in the committee?

SHRI PARIMAL GHOSH: Madam, this committee was formed in view of the fact that there had been a lot of complaints during the Budget debate, and most of the Members had complained regarding the inadequacy of passenger amentities and deterioration in the catering service in respect of food. That is why we agreed that a parliamentary committee should be formed to go into the details of all these complaints. In this committee now we have four Members of Parliament, two from the Rajya Sabha and two from the Lok Sabha.

THE DEPUTY CHAIRMAN: I think that will do. Next question.

Oral Answers

GRANT OF LICENCE TO BOMBAY FILM STAR TO IMPORT STAINLESS STEEL

*536. SHRIMATI SARLA BHADAURIA: Will the Minister of STEEL, MINES AND METALS be pleased to state:

- (a) whether any Bombay film star was given a licence to import 11 tonnes of stainless steel;
- fb) if so, what is the name of the film star;
- <(c) when the licence was given and the reasons therefor;
- (d) what was the value of the steel imported by the film star; and
- (e) the manner in which the steel was utilized

इस्पात, खान और खनिज मंत्रालय में उपमंत्री (श्री चौधरी रामसेवक) : (क) से (ङ) सूचना ए हत्र की जा रही है और सभा पटल पर रख दी जारेगी।

श्रीमती सरला भवौरिया: माननीय मंत्री ने कछ दिन पहले कलकत्ता में एक बयान दिया था इसके विषय में कि यह सरकार बहुत अजीब है जो स्टेनलेस स्टील उद्योगों में लगाने के बजाय फिल्म स्टारों को देती है। जब उन्होंने यह बयान दिया था तो उनकी जानकारी में ऐसी बातें कैसे नहीं हैं? जब उनकी जानकारी में ये बातें थीं तभी तो उन्होंने इस तरह का बयान दिया था। इसके अतिरक्त में यह जानना चाहती हं कि क्या वे कोई ऐसी इनक्वायरी बिठाना चाहते हैं जो इसकी जांच करे ? तीसरी बात यह है कि क्या उस कमेंटी में पालियामेंट के मेम्बर्स भी रखे जायेंगे ?

\$[] English translation.

t[THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND (SHRI CHOWDHARY METALS RAM SEWAK): (a) to (e) The information is being collected and will be laid on the Table of the House.]

डा० एम० चन्ना रेड्डी: उप सभापति महोदया, इसमें तीन सवालात हैं। एक तो यह है कि मैंने किसी वक्त कहा था कि यह अजीव है जो ऐसे गलत काम कर रही है। नहीं म लुम किस तरह से अ नरेबिल मेम्बर को यह गलतफहमी हुई है। बात यह है कि जब मैं आंध्र में इंडस्ट्रीज मिनिस्टर थातो एक रेप्रिजेंटेशन आया था कि स्टेनलेस स्टील का कोटा बहुत कम है, हम को दूसरी जगहों से खरीदना पड़ता है और हमारे अलावा दूसरे लोग जो इंडस्ट्रीज को ज्यादा ठीक ढंग से नहीं चल ते उनको वह दिया जाता है। इस किस्म का उन्होंने एक रेप्रिजेंटेशन दिया था। तो यह हो सकता है कि कुछ लोग स्टेनलेस स्टील का कोटा लें और उसका पूरा पूरा इस्तेमाल न करें, यह भी उसमें था। जब लिवरेलाइ-जेशन आफ इम्पोर्टस की पालिसी सेंट्रल गवर्नमेंट ने कुछ देर पहले डिवल्युएशन के शुरू की, उस वक्त चर्चा करते हुए इस बात का जिक किया गया था इस लिहाज से दूसरा और तीसरा सवाल जो है कि इस सिलसिले में जांच करने के लिये कोई कमेटी बैठाई जाय और उसमें पालियामेंट के सदस्यों को लिया जाय, वह पैदा नहीं होता।

شری اے – ایم – طارق: صاحب سے یہ عرض کرنا چاھتا که یه سوال بوا آسان هے -

"(a) whether any Bombay film star was given a licence to import 11 tonnes of stainless steel;"

منستر صاحب اور منستري کے سامنے هاں کہے یا نہیں ھے کہ وزیر صاحب کو یہ که پنچهلے پانیم دس سال میں لیس استیل کے لائسلس کے بارے میں اس ملک میں کافی زور رہا اور کچھ لوگوں نے لائسنس لے کر کے اس کو بازار میں